<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 223 OF 2015 & IA NO. 369 OF 2015 APPEAL NO. 225 OF 2015 & IA NO. 370 OF 2015 <u>AND</u> APPEAL NO. 237 OF 2015 & IA NOS. 390 OF 2015 AND 165 OF 2016

Dated: 1st May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

| Reliance Infrastructure Ltd. Vs. | | | Appellant(s) |
|--|---|---|---------------|
| Maharashtra Electricity Regulatory Commission & Ors. | | | Respondent(s) |
| Counsel for the Appellant(s) | : | Mr. Sanjay Sen, Sr. Adv. Mr. Hasan Murtaza | |
| Counsel for the Respondent(s) | : | Mr. Buddy A. Ranganadhan for R.1 | |
| | | Mr. M. Y. Deshmuk (in Appeal No. 223/ | |

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>26.07.2017</u> at 2.30 p.m.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson